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- (e) The Volume received mixed reactions.
- (f) Some critics have pointed out short-comings and errors. Some others have praised the effort.
- (g) The criticism will be kept in view while preparing the remaining volumes.
- (h) A statement is laid on the Table of the House.

Statement

Guidelines issued by the Government of India to ICHR, New Delhi

- (i) The press copies of all volumes and Volume Editor's introduction would be teady by 31st March, 1992;
- (ii) The General Editor's Introduction to all wlumes would be ready by 31st December, 1992:
- (iii) The Department of Culture would continue the funding of the Project upto 31st March, 1992 at the current level on the usual terms:
- (iv) The ICHR would undertake the printing, publication, distribution and sale of all volumes within its own resources, the honoraria to be paid to Volume Editors and the General Editor being ac-ounted for as production cost to be reflected in the price fixation;
- (v) All volumes should be published preferably by 31st March, 1994 but in no case shall the publication of any volume be delayed beyond 31st March, 1997.

Survey of Basement use by DDA

- *252. SHRIMATI CHANDRIKA ABHI-NANDAN JAIN: Will the Minister of URBAN DEVELOPMENT be pleased to state:
- (a) whether Government's attention has been drawn to the news-item which appeared in the Times of India' dated the 27th June, 1992 under the heading 'DDA teams to survey basement use;'
 - (b) if so, the details thereof;

- (c) the areas where these teams have visited so far and the outcome of the visit; and
- (d) by when the team is likely to visit Lajpat Nagar area where basements are being misused on a very large scale for commercial purposes in residential locality causing inconveniences to the residents of the area?

THE MINISTER OF URBAN DEVE-LOPMENT (SMT SHEILA KAUL): (a) Yes, Sir.

- (b) The Delhi Development Authority has undertaken a survey on use of basements in residential colonies in development areas falling within its jurisdiction.
- (c) DDA reports that out of 97 colonies surveyed upto 18-7-1992, 374 cases of misuse have been detected mainly in 50 colonies. Action is being processed under relevant provisions of Delhi Development Act, 1957 against the cases of misuse.
- (d) Lajpat Nagar is not a Development Area of DDA and hence has not been covered under present survey.

Facilities to the K.V.S Teachers of North Eastern Region

- *253. SHRI JAGDISH PRASAD MATHUR; Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether it is a fact that employees of Kendriya Vidyalayas posted in North Eastern Region are not provided facilities and allowances at par with their counter parts in other regions;
- (b) if so, the details of the facilities granted to them in various regions; and
- (c) what are the reasons for the disparity amongst them?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) No, Sir.

(b) and (c) Do sot arise.